

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 9th March, 2017

No. HCM/A-04/2015-Estt(SJ)/ : It is hereby notified that as per Resolution of the Full Court Meeting held on 21st February, 2017, a Committee has been constituted consisting of the following officers for recruitment of Class-III and Class-IV Staff of Subordinate Courts/Family Courts of Manipur to be assisted by 3(three) Court Managers of this Registry:

Sl. No.	Name of the officers
1.	Smt. Ng. Kipgen, P.O., MAC/Revenue Tribunal, Manipur
2.	Shri M. Manojkumar Singh, District & Sessions Judge, Imphal West
3.	Shri S. Imocha Singh, District & Sessions Judge, Thoubal
4.	Shri Y. Somorjit Singh, Deputy Registrar (Judl.), High Court of Manipur.

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-04/2015-Estt(SJ)/ 56536-49 Imphal, the 9th March, 2017

Copy to:

1. The Presiding Officer, MAC/Revenue Tribunal, Manipur.
2. The District & Sessions Judge, Imphal West.
3. The District & Sessions Judge, Thoubal
4. The Registrar (Admn.), High Court of Manipur.
5. The Joint Registrar (Judl. & Bench) / CPC, High Court of Manipur.
- He is requested to upload the same in the Official website of this Registry.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. All the Assistant Registrars/Sr. Grade Stenographer, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh,
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh,
11. The P.S. to Registrar General, High Court of Manipur.
12. All the Superintendents/Stamp Reporter/ Court Officers/ Protocol Officer, High Court of Manipur.
13. The Order Book/Guard File.
14. The Concerned File.

A. Guneshwar Sharma

REGISTRAR GENERAL,
HIGH COURT OF MANIPUR